

**GOVERNMENT OF INDIA
ENVIRONMENT AND FORESTS
LOK SABHA**

UNSTARRED QUESTION NO:3934
ANSWERED ON:19.12.2011
CLOSURE OF ONGC PLANT
Upadhyay Seema

Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

- (a) whether Central Pollution Control Board has directed Gujarat Pollution Control Board to issue closure notice to ONGC plant regarding environmental pollution in Nava village of Ahmedabad circle;
- (b) if so, the objections raised by pollution control board and the reasons for not disposing them on right time;
- (c) whether objections of pollution control board have been sorted out at present and ONGC has started work again;
- (d) if so, the extent to which ONGC has incurred losses due to objections raised by pollution control board;
- (e) whether any action has been taken against any officer for not fulfilling the parameters of the pollution control board; and
- (f) if so, the details thereof?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) FOR ENVIRONMENT AND FORESTS (SHRIMATI JAYANTHI NATARAJAN)

- (a) As informed by the Central Pollution Control Board, it has not directed Gujarat Pollution Control Board to issue closure notice to Oil and Natural Gas Corporation (ONGC) regarding environmental pollution in Nava village of Ahmedabad circle.
- (b) to (f) Does not arise